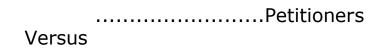
CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

C.P. No. 061/130/2013 O.A.NO.061/841/2009

This the 11th day of December, 2019

Coram: Hon'ble Sh. Sanjeev Kaushik, Member (J)

- 1. Ram Pal Sharma S/o Late Shri Milkhi Ram, Accounts Clerkcum-Typist, Office of Nehru Yuva Kendra, Jammu and resident of Ward No. 6/11, Hira Nagar, Tehsil and District Kathua (J&K)
- 2. Ravi Kant Sumbria, S/o Shri Milkhi Ram, Accounts Clerk-cum-Typist, Office of Nehru Yuva Kendra, Poonch and resident of Village and Post Office Chadwal, Tehsil Hira Nagar, District Kathua (J&K).
- 3. Thakur Dass S/o Shri Sansar Chand, Accounts Clerk-cum-Typist, Office of Nehru Yuva Kendra, Kupwara and resident of Matan, Ganaipora, Tehsil and District Anantnag (J&K).
- 4. Gulzar Ahmed S/o Shri Gh. Nabi Ganai, Accounts Clerk-cum-Typist, Office of Nehru Yuva Kendra, Jammu and resident of Ward No. 6/11, Hira Nagar, Tehsil and District Kathua (J&K).
- 5. Sadhu Ram S/o Late Shri Badri Nath, Accounts Clerk-cum-Typist, Office of Nehru Yuva Kendra, Doda and resident of Ward No. 17, Opposite Police Family Quarter, Home Guard Road, Kathua (J&K)
- 6. Pupinder Kaur W/o Shri Gurparb Singh, Accounts Clerkcum-Typist, Office of Nehru Yuva Kendra, Budam and resident of 37-B, Indra Nagar, Srinagar (J&K)
- 7. Kanwal Kumar S/o late Shri Mulkh Raj, Accounts Clerkcum-Typist, Office of Nehru Yuva Kendra, Poonch and resident of Village and Post Office Chadwal, Tehsil Hira Nagar, District Kathua (J&K)
- 8. Gh. Mohi-Ud-Din Lone S/o Gh. Hasan Lone, Accounts Clerkcum-Typist, Office of Nehru Yuva Kendra, Baramula and resident of Ranbirpora, Mattan, Tehsil and District Anantnag (J&K)



- 1. Ms. Nita Chowdhry IAS, Secretary to Government of India, Ministry of Youth Affairs and Sports, Shastri Bhawan, C-Wing, New Delhi.
- 2. Mr. Saleem Ahmed, Director General, Nehru Yuva Kendra Sangathan, 2nd floor, CORE-4, Scope Minar, Laxmi Nagar, Vikas Marg, Delhi-110 092



- 3. Shri B.P. Kushwaha, Zonal Director (Pay/F.B. and Accounts Office) Nehru Yuv Kendra Sangathan, GT Karnal Road, Alipur, Delhi-110036
- 4. Sh. Naveen Naik, Zonal Director, Nehru Yuva Kendra Sangathan, Jammu and Kashmir, 39-A/C, Near Dr. Madan Hospital, Gandhi Nagar, Jammu (J&K)-180 004.

.....Respondents

Present: Mr. Harinder Sharma, counsel for the petitioners Mr. Sanjay Goyal, counsel for the respondents

ORDER (ORAL)

By MR. SANJEEV KAUSHIK MEMBER (J)

- 1. Sh. Sanjay Goyal, learned counsel for the respondents seeks and is allowed to place compliance affidavit on record.
- 2. Learned counsel for the parties are in agreement that this petition has been rendered infructuous as the respondents have complied with the relevant order.
- 3. As no prejudice is to be caused to the rights of either of the parties by passing of this order, this court is of the view that nothing survives in this CP and the same stands closed. Notices stand discharged.

(SANJEEV KAUSHIK) MEMBER(J)

<u>Dated: 11.12.2019</u>

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